IN THE NATIONAL COMPANY LAW TRIBUNAL COURT -III, NEW DELHI.

76/14/ND/2017

Order delivered on 07.12.2017

In the matter of:

M/s. Excellent Technologies Pvt. Ltd.

... Applicant`

SECTION: Under Section 14(1)

Coram:

oram:

HON'BLE MEMBER (JUDICIAL)

For the Appellant For the Intervener

R. VARADHARAJAN

ORDER

Due to paucity of time the matter is adjourned to 22.01.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

KCS